

(a) whether there are huge deposits of bauxite in Latehar sub-division of Palamua district in Bihar

(b) whether Government propose to set up an aluminium factory there; and

(c) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). The reserves of metallurgical grade bauxite suitable for manufacture of aluminium in Latehar sub-division of Palamau district in Bihar are not adequate to sustain an aluminium plant.

(c) Does not arise.

Mining of MICA in Bihar

306. **SHRI R L P. VARMA** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether mining of mica in Bihar is coming down day by day rendering the miners unemployed;

(b) whether the Mica Trading Corporation of India and E.M.M.C. have undertaken mining work in 5-6 acres out of 3300 acres and 8-10 acres out of 6500 acres respectively and thus have ruined the workers;

(c) if so, whether the lease for mining is proposed to be given to other interested mining traders on the same terms and conditions after cancelling the mining lease of these two big companies; if so, by when; and

(d) if not, there reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The provisional figure of production of mica during

January to November, 1989 was 3243 tonnes as compared to 3272 tonnes during the corresponding period in 1988 and indicates a marginal decline. The provisional figures of average daily employment show a decline from 2039 in 1988 to 1607 in 1989.

(b) Mica Trading Corporation has no mining lease for mica in Bihar. The mines of Eastern Manganese and Minerals Ltd, over an area of 3300 acres in Nawada district is worked by the Bihar State Mineral Development Corporation Ltd and is under production.

(c) and (d). Do not arise.

Setting up of a Doordarshan Kendra in Jahanabad

307. **SHRI RAMASHRAY PRASAD SINGH:** Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether Government propose to set up a Doordarshan Kendra in Jahanabad district of Bihar; and

(b) if so, by when and the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Jahanabad district of Bihar lies within the coverage area of the high power (10KW) TV transmitter functioning at Patna. There is, therefore, no approved scheme at present to set up a separate TV transmitter in the District.

Setting up of a T.V. Centre in Jhansi District, Bihar

308. **SHRI DEVENDRA PRASAD YADAV:** Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state: